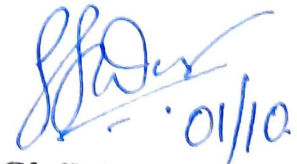


**Matter listed on 03-10-2020 for hearing in the court of II Addl.
Civil Judge & JMFC, Anekal.**

Sl. No.	Morning Session	Stage	Sl. No.	Afternoon Session	Stage
1	OS.No. 886/12	Arguments	1	OS.No. 450/16	Arguments
2	OS.No. 157/11	Arguments	2	OS.No. 161/08	Hearing
3	OS.No. 227/05	Hearing	3	OS.No. 274/12	Hearing
4	OS.No. 157/15	Hearing	4	OS.No. 283/13	Hearing
5	OS.No. 6/14	Hearing	5	OS.No. 105/11	Hearing
6	OS.No. 95/17	Hearing	6	OS.No. 37/2020	Hearing
7	OS.No. 62/18	Hearing	7	OS.No. 794/12	Hearing
8	OS.No. 355/08	Hearing	8	OS.No. 296/19	Hearing
9	OS.No. 10/12	Hearing	9	OS.No. 381/16	Hearing
10	OS.No. 49/18	Hearing	10	OS.No. 96/17	Hearing
11	OS.No. 367/16	Hearing	11	OS.No. 323/07	Hearing
12	OS.No. 466/08	Hearing	12	OS.No. 263/11	Hearing
13	OS.No. 49/16	Evidence	13	OS.No. 91/14	Evidence
14	OS.No. 135/17	Evidence	14	OS.No. 143/15	Evidence
15	OS.No. 433/16	Evidence	15	CC.No. 2293/16	Hearing

All matters are listed for hearing.

**NOTE:- All Advocates are requested to strictly follow SOP dated
27-08-2020 issued by the Hon'ble High Court of Karnataka.**



**II Addl. Civil Judge & JMFC,
Anekal.**

Matter listed on 03.10.2020 for hearing in the court of I Addl. Civil Judge & JMFC,
Anekal.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	OS No.334/2019	16	OS No.549/2010
2	OS No.355/2018	17	OS No.823/2012
3	OS No.547/2018	18	OS No.571/2013
4	OS No.579/2018	19	OS No.383/2014
5	OS No.337/2017	20	OS No.500/2014
6	OS No.395/2017	21	OS No.501/2014
7	OS No.309/2017	22	OS No.431/2014
8	OS No.509/2016	23	OS No.507/2014
9	OS No.146/2016	24	OS No.268/2020
10	OS No.11/2016	25	OS No.310/2020
11	OS No.87/2016	26	OS No.455/2015
12	OS No.437/2019	27	OS No.313/2014
13	OS No.186/2020	28	OS No.466/2019
14	Misc.No.10/2017	29	OS No.459/2015
15	Ex.No.18/2017	30	OS No.419/2015

All matters are listed for hearing.

I Addl. Civil Judge & JMFC,
Anekal.

Note: All advocates are required to strictly follow SOP dated 18-09-2020
issued by the Hon'ble High Court of Karnataka.